

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1178  
ANSWERED ON:02.08.2010  
PROCEDURAL HAZARDS IN EXPORT OF SEAFOOD  
Siricilla Shri Rajaiah

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether procedural hazards make the whole process of seafood exports to various countries a time consuming and costly affair;
- (b) if so, the details thereof; and
- (c) the steps being taken to correct the situation in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) to c): No Madam; the Government has been taking action from time to time to meet the procedural requirements of various countries in order to facilitate uninterrupted export of seafood from India. There are no procedural hazards that make the whole process of seafood exports to various countries a time consuming and costly affair.